

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 846/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Freight Systems (I) Pvt.Ltd
V/s.
Essar Projects India Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 846/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel having informed that the Form 5 under IB Code has not been filed, therefore, under the Notification GSR 732(E) dated 29th June 2017, the Petition is hereby **abated** with liberty to file fresh Petition as per the Notification above.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)